

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI

3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.**CAUSE LIST****SERVICE TAX DIVISION BENCH****COURT NO. : 7 ROOM NO. : 405****DATED : 13/02/2018**

DAY : Tuesday

Time : 10:30 Hrs

CORAM:

HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

HON'BLE MEMBER (TECHNICAL), MR. C. J. MATHEW

<u>SN</u> <u>o.</u>	<u>CASE No.</u>	<u>APPELLANT/RESPOND</u> <u>ENT</u>	<u>REPRESENTATI</u> <u>VES</u>	<u>REMAR</u> <u>KS</u>
<u>REGULAR MATTERS</u>				
1	ST/87073/2013	CCE RAIGAD -Vs- JAWAHARLAL NEHRU PORT(JNPT)	DR/IP	No Notice
2	ST/87479/2013	THE JAWAHARLAL NEHRU PORT TRUST -Vs- CCE RAIGAD	S.S. Gupta, C.A. /DR	No Notice
3	ST/89836/2013	TIPSY TOPSY RESORTS -Vs- CCE PUNE I	IP/DR	
4	ST/85136/2014	AXIS BANK LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-I	M.H.Patil /DR	
5	ST/85151/2014	CCE PUNE I -Vs- TIPSY TOPSY RESORTS	DR/IP	
6	ST/85153/2014	S M MAGAR -Vs- CCE KOLHAPUR	M.H.Patil /DR	
7	ST/85244/2014	NANKISHOR SHRIKANT RATHI -Vs- CCE PUNE III	M.H.Patil /DR	
8	ST/85245/2014	RATAN SHRIKANT RATHI -Vs-	Sanjay Bhargav, /DR	

		CCE PUNE III		
9	ST/85606/2014	HARDESH ORES PVT LTD -Vs- CCE GOA	M.H.Patil /DR	
10	ST/86064/2014	HDFC BANK LTD -Vs- CCE THANE II	Khaitan & Co. /DR	Issue Notice
11	ST/86128/2014	ICICI BANK LTD -Vs- CCE THANE II	S.S. Gupta, C.A. /DR	
12	ST/88293/2014	MORGAN CONSTRUCTION CO (I) PVT LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	V. Sridharan, /DR	
13	ST/88422/2014	IDEA CELLULAR LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-I	S.S.Gupta /DR	
14	ST/88448/2014	HDFC LIFE STANDARD LIFE INSURANCE CO LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-I	S.S. Gupta, C.A. /DR	
15	ST/88449/2014	ICICI PRUDENTIAL LIFE INSURANCE COM LTD -Vs- CCE THANE II	S.S. Gupta, C.A. /DR	
16	ST/90144/2014	TATA TELESERVICES (MAHARASHTRA) LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	IP/DR	
17	ST/90151/2014	TATA AIG LIFE INSURANCE CO LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	IP/DR	
18	ST/90152/2014	TOYO ENGINEERING INDIA LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	IP/DR	
19	ST/85688/2015	GLOBAL VECTRA HELICORP LTD -Vs-	DR/IP	Issue Notice

		COMMR.SERVICE TAX- VI MUMBAI		
20	ST/85957/2015	SAI LIFE SCIENCE LIMITED -Vs- CCE PUNE I	Lakshmi Kumaran & Sridharan /DR	Issue Notice
21	ST/86153/2015	ADIRAJ MANPOWER SERVICES PVT LTD -Vs- CCE PUNE II	A.B. Nawal & Co. /DR	Issue Notice
22	ST/86171/2015	CCE GOA -Vs- VAINGUINIM VALLEY RESORT	DR/IP	Issue Notice
23	ST/86176/2015	BANK OF INDIA -Vs- COMMR.SERVICE TAX- IV MUMBAI	S.S. Gupta, C.A. /DR	Issue Notice
24	ST/86177/2015	L & G ENTERPRISES -Vs- CCE GOA	R.K.Tomar, Advocate /DR	Issue Notice
25	ST/87321/2015	BOMBAY HOSPITAL TRUST -Vs- COMMR.SERVICE TAX- II MUMBAI	Lakshmi Kumaran & Sridharan /DR	Issue Notice
26	ST/87492/2015	COMMRSERVICE TAX- I MUMBAI -Vs- TLG INDIA PVT. LTD.	DR/IP	
	ST/CROSS/91015/2 016			

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**Manas Kumar Sinha,
Assistant Registrar,
SERVICE TAX DIVISION BENCH,
CESTAT - Mumbai**